## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 74(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26,07,2016.

NAME OF THE COMPANY:

Shiv Sevak Singh

V/s.

M/s. VIL Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

1. Savorabh Kellie Adr Representation SIGNATURE
2. Aishwaye Mishag Adr

## ORDER

The matter was called out twice in the pre-lunch session. No one appeared on behalf of the petitioner. The hearing was deferred to the post lunch session. Even after lunch, no one has come to support the petition

In view of the above, the petition is dismissed for want of prosecution.

(CHIEF JUSTICE M.M.KUMAR) CHAIRMAN

(S.K.MOHAPATRA)
HON'BLE MEMBER

Dated: 26<sup>th</sup> July, 2016 (A.K.ARORA)